

भारत ने इस कार्रवाई का पूरा समर्थन किया है। हमारी सहानुभूति और समर्थन के रूप में, सरकार ने सेनेगल, अपर वोल्टा, मॉरिटानिया, माली, चाड और नाइजर को मिलाकर सूडानो-महोलीयन क्षेत्र के देशों को 364,000 रु० और इथोपिया को 50,000 रु० की सहायता देने का फैसला किया है।

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) The Secretary General of the United Nations, Mr. Kurt Waldheim, in pursuance of ECOSOC Resolution No. 1759 (LIV) entitled "Aid to the Sudano-Sahelian population threatened with famine" issued an appeal to all member states and International Organisations to take steps for immediate emergency measures and short term and long-term assistance required in the Sudano-Sahelian region in order that human lives may be protected and human sufferings may be relieved. The matter was further considered in the Economic & Social Council and by a special meeting called by the Secretary-General which met in Geneva in June, 1973.

India has extended its full support to this action. As a measure of our sympathy and support, Government has decided to give assistance to the tune of Rs. 364,000 to the countries of the Sudano-Sahelian region comprising Senegal, Upper Volta, Mauritania, Mali, Chad and Niger, and Rs. 50,000 to Ethiopia.]

Shifting of National Labour Institute to Poona

1544. SHRI S. W. DHABE:

PROF. N. M. KAMBLE: Will the Minister of LABOUR be pleased to state :

(a) the reasons for not shifting the national Labour Institute to Poona when it was decided by Government about two years ago;

(b) whether it is a fact that the State Government allotted 28 acres of land at Poona for the Institute and that the grant of Rs. 2 crores by Government and assistance by I.L.O. has lapsed; and

(c) by when the Institute is likely to be shifted to Poona?

11] English translation.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) to (c) A decision to locate the National Labour Institute, at Poona where the Government of Maharashtra have offered 39.25 acres of land was taken in December, 1972. However, it has not been possible so far to take possession of the land as some portions of it are under encroachment and a substantial portion of it is under litigation. The Institute has been set up with its temporary headquarters at New Delhi and it is not possible to indicate when the Institute will be shifted to Poona. No grant to the Institute has lapsed.

India's Stand on Archipelago Principle

1545. SHRI H. S. NARASIAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have not agreed with Indonesia in respect of Archipelago Principle advocated by the latter; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) No, Sir. India has not opposed the Archipelago Principle. India and Indonesia are two of the co-sponsors of a draft proposal submitted to the law of the sea Conference just ended in Caracas, which include principles governing archipelagoes.

Review Committee on Rehabilitation of Refugees

1546. SHRI NIREN GHOSH: Will the Minister of SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Review Committee on rehabilitation of refugees has been wound up;

(b) the number of reports the Committee had submitted;

(c) the number of reports which have been approved;

(d) whether the Committee approved the Master Plan for rehabilitation submitted by